

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated: 26th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers Association & Anr.Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai

Ms. Anushree Bardhan for R-2

Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai

Mr. Paramhans for WBERC

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 18.03.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.04.2016 after serving copy on the other side.

List the matter on **04.04.2016**.

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**